

Rejected food consignments by Food Safety and Standards Authority of India (FSSAI) for the month of July, 2018

PORT	CONSIGNMENTID	BOE NO	Manufacturer Details	Exporting Country	PRODUCT DESCRIPTION	Remark
Chennai	ICA20180700026958	7293942	RATHNA PRODUCERS CINNAMON EXPORTS PVT.LTD.	Sri Lanka	CLOVES	The sample does not confirms the parameter for Headless clove as per standards laid down under Regulation 2.9.6(1) of the Food Safety and Standards (Food Products standards & Food Additives) Regulations 2011
Chennai	ICA20180700023713	7076913	SUMMERDALE (PVT) LTD.	Sri Lanka	ARECANUTS	Sample failed for the parameter of insect infestation & visible mould growth, Moisture content exceeds the maximum permissible limit, nuts damaged by moulds exceeds the maximum permissible limit and Standard Plate count exceeds the maximum standard limit as per standards laid down under Regulation 2.3.55 of the Food Safety and Standards (Food Products standards & Food Additives) Regulations, 2011.
Chennai	ICA20180700027131	7305063	K.L.KRIS FOOD INDUSTRIES SDN,BHD	Malaysia	ALKALISED COCOA POWDER	The sample does not confirm to the parameter for Total ash % (on moisture and fat free basis) as per standards laid down under Regulation 2.11.6 of the Food Safety and Standards (Food Products standards & Food Additives) Regulations 2011
Chennai	ICA20180700027277	7347520	EXPORTADOR A PURA VIDA LIMITADA, CARMEN 752 OFICINA	Chile	FRESH RED DELICIOUS APPLE	As the apples are rotting, the consignment does not conform to the standards laid down under Regulations 2.3.1 of the Food Safety and Standards (Food Product Standards and Food Additives) Regulations 2011.
Chennai	ICA20180700023846	7078969	SUMMERDALE (PVT) LTD.	Sri Lanka	ARECANUTS	Sample fails for the parameter of insect infestation & visible mould growth, moisture content exceeds the maximum permissible limit, nuts damaged by moulds exceeds the maximum permissible limit and Standard Plate count exceeds the maximum standard limit as per standards laid down under Regulation 2.3.55 of the Food Safety and Standards (Food Products standards & Food Additives) Regulations, 2011.
Cochin Sea & Air Port	ICA20180700023696	7056027	PROSI THANG LONG JOINT STOCK	Vietnam	BROKEN CASSIA	The consignment does not conform to the standards laid down under Regulation 2.9.5(1) of the Food Safety and Standards (Food Product Standards and Food Additives) Regulations, 2011 as the sample fails for the parameters of Moisture and volatile oil content on dry basis.
					SPLIT CASSIA	
Kolkata	ICA20180700023293	6951034	DOA TRADING DMCC, DUBAI	Turkey	YELLOW PEAS WHOLE RUSSIA (PISUM SATIVUM) (PULSES)	The sample does not confirm to the parameters for presence of foreign matters, organic matter and the quantity of damaged grain as per standards mentioned under regulation 2.4.6 (15) & (16) of Food Safety and Standards (Food Product standards and Food additives) Regulations, 2011.

Kolkata	ICA2018070 0026652	7005 157	CMI ORCHARDS LLC USA	U S A	FRESH APPLES RED DELICIOUS	The consignment does not conform to the standards laid down under Regulation 2.3.1 of the Food Safety and Standards (Food Product Standards and Food Additives) Regulations, 2011 as the samples fails for the presence of Mould.
Mumbai- JNPT Nhava Sheva	ICA2018070 0023292	70331 08	PROSI THANG LONG JOINT STOCK COMPANY	Vietnam	CASSIA	The consignment does not conform to the standards laid down under Regulation 2.9.5(1) of the Food Safety and Standards (Food Product Standards and Food Additives) Regulations, 2011 as the sample fails for the parameters of Moisture.
					SPLIT CASSIA	
Mumbai- JNPT Nhava Sheva	ICA2018070 0027732	7316 927	SOC.EXPORTA DORA VERFRUT S.A.	Chile	FRESH KIWI	The consignment does not conform to the standards laid down under Regulation 2.3.1 of the Food Safety and Standards (Food Product Standards and Food Additives) Regulations, 2011 as the samples fails for the presence of Insect and Fungal Growth.
Tuticorin	ICA2018070 0025073	7183 951	AFRISIAN GINNING LTD	Tanzania	GREEN MUNG BEANS,	The sample does not confirm the parameter for Mineral content, damaged grain, Weevilled Grains and Total Foreign matter + other edible grains + damaged grains, as per standards laid down under Regulation 2.4.6.8 of the Food Safety and Standards (Food Products standards & Food Additives) Regulations, 2011.
Tuticorin	ICA2018070 0026961	7240 511	LLC AGRO TRADE, 116/1, MOSKOVSKAY A STREET, KRANSN	Russia	WHOLE CORIANDER SEEDS	The sample does not confirm the parameter for Split fruit and damaged/ discoloured fruit as per standards laid down under Regulation 2.9.7.1 of the Food Safety and Standards (Food Products standards & Food Additives) Regulations, 2011.
Tuticorin	ICA2018070 0027434	7291 550	CENTRAL SPICE EXPORT	Sri Lanka	SRILANKA CLOVES	The sample does not confirms the parameter for Headless clove and Extraneous matter as per standards laid down under Regulation 2.9.6(1) of the Food Safety and Standards (Food Products standards & Food Additives) Regulations, 2011.
Chennai	ICA2018070 0024278	6917 622	CHUAN DAI ENTERPRISE CO., LTD	United Kingdom	BLUEBERRY FLAVOURED JUICE BALLS	The product contains added non-permitted Colour E153 (Vegetable Carbon) which is not mentioned under the list of permitted food colours for use in food or food products in Appendix A of FSS (Food Products Standards and Food Additives) Regulations, 2011. The product is therefore not in compliance with FSS Act, 2006 & Regulations made thereunder.
Chennai	ICA2018070 0024899	7168 028	FRESHGOLD SA EXPORTS LTD.	South Africa	FRESH NAVELS ORANGES	The product FRESH NAVELS ORANGES in the consignment are treated with Wax E914 i.e Oxidised Polyethylene Wax which is a Synthetic Wax and is not a permitted coating for fresh fruits under Regulation 2.3.6 of FSS (Prohibition & Restriction on Sales) Regulations, 2011.
Chennai	ICA2018070 0025255	7152 197	RIVERA EUROPE TRADING COMPANY,S.L	Spain	EG SHANDY	The product is having added non-permitted additive Soapbark extract. Therefore, the product is not in compliance with the FSS Act, 2006 & Regulations made thereunder.

Chennai	ICA2018070 025872	7238 899	FERNTEA (MALAYSIA) SDN.BHD.	Malaysia	BARNSBERRY)	<p>The subject consignment is having following Non-Rectifiable Labelling Discrepancies –</p> <ol style="list-style-type: none"> 1) An additional sticker label is pasted on the packages with the date of manufacture, expiry date and batch number, the details of which are not clear, prominent and legible, thus contravening Clause 2.2.1(4) & 2.2.1(5) of FSS (Packaging and Labelling) Regulations,2011. 2) As per the ingredient declarations on the label, the product contains only Vegetable Fat and does not contain any cocoa butter content. On product the product labelled as chocolate is therefore not in compliance with the Regulation No.2.7.4 of FSS (Food Products Standards and Food Additives) Regulation and Clause 2.2.1(3) of FSS (Packaging and Labelling) Regulations,2011. 3) Refined palm kernel fat is used as an ingredient in the product, whereas, the declaration regarding quantity of trans fat content and saturated fat content is not given on the labels as required as per Clause 2.2.2(3)(v)(iii) of FSS (Packaging and Labelling) Regulations,2011 4) Declaration regarding the added flavours is not given on the labels as required under Clause 2.2.2(5)(ii) of FSS(Packaging and Labelling)Regulations,2011
					LACTO COATED GEM BISCUIT	<p>The subject consignment is having following Non-Rectifiable Labelling Discrepancies –</p> <ol style="list-style-type: none"> 1) Name of the product is given on the labels as “LACTOR GEM BISCUIT STRAWBERRY CHOCOLATE COATED”, whereas, as per the ingredient declarations on the label, the product contains only Vegetable Fat and does not contain any cocoa butter content. The product is therefore not in compliance with the Regulation No.2.7.4 of FSS (Food Products Standards and Food Additives) Regulation and Clause 2.2.1(3) of FSS (Packaging and Labelling) Regulations,2011. 2) As per declaration on the label, Artificial Food Flavours & Food Colours are added in the product. Whereas, the declaration regarding the added colours & flavours is not given on the label as required under Clause 2.2.2(5)(i) & (ii) of FSS (Packaging and Labelling) Regulations,2011 3) An additional sticker label is pasted on the packages with the date of manufacture, expiry date and batch number, the details of which are not clear, prominent and legible thus contravening Clause 2.2.1(4) & 2.2.1(5) of FSS (Packaging and Labelling) Regulations,2011. 4) Egg white is added in the product as one of the ingredient, whereas a veg-logo is printed on the label. Hence, the label is not as per Clause 2.2.2(4)(i)of FSS(Packaging and Labelling)Regulations ,2011.

						<p>5) Refined palm kernel fat & Palm Oil are used as ingredients in the product, whereas, the declaration regarding quantity of trans fat content and saturated fat content is not given on the labels as required under clause 2.2.2(3)(v)(iii) of FSS(Packaging and Labelling)Regulations,2011.</p>
					<p>TOPPS ALMOND CHUNKY</p>	<p>The subject consignment is having following Non-Rectifiable Labelling Discrepancies –</p> <p>1) An additional sticker label is pasted on the packages with the date of manufacture, expiry date and batch number, the details of which are not clear, prominent and legible thus contravening Clause 2.2.1(4) & 2.2.1(5) of FSS (Packaging and Labelling) Regulations, 2011.</p> <p>2) Name of the product is given on the labels as “Chocolate Chunky with Almond Chips”, whereas, as per the ingredient declarations on the label, the product contains only Vegetable Fat and does not contain any cocoa butter content. The product is therefore not in compliance with the Regulation No.2.7.4 of FSS (Food Products Standards and Food Additives) Regulation and Clause 2.2.1(3) of FSS (Packaging and Labelling) Regulations,2011.</p> <p>3) Refined palm kernel fat is used as an ingredient in the product, whereas, the declaration regarding quantity of trans fat content and saturated fat content is not given on the labels as required as per Clause 2.2.2(3)(v)(iii) of FSS (Packaging and Labelling) Regulations,2011.</p> <p>4) Declaration regarding the added flavours is not given on the label as required under Clause 2.2.2(5)(ii) of FSS (Packaging and Labelling) Regulations,2011.</p> <p>5) Name & Address of the manufacturer is not given on the labels as required under Clause 2.2.2(6) of FSS (Packaging and Labelling) Regulations, 2011.</p>
Cochin Sea & Air Port	ICA2018070 0023188	6929 757	MELS EXPO INTERNATION AL PVT LTD	Sri Lanka	FROZEN SEA BASS FILLET SKIN LESS	<p>1. The items were not stored in its optimal storage condition and were in thawed state. The items were packed and sealed in plastic cover and kept inside thermocol boxes (polystyrene).</p> <p>2. The packages were found to have non rectifiable discrepancies. The individual packets were not meeting requirements under clause 2.2.2.1 (Name of the product), 2.2.2.6 (Manufacturer/packer name and address), 2.2.2.9 manufacture/packing date, 2.2.2.10 (expiry date) of FSS (Packaging and labelling) Regulations, 2011.</p>
					FROZEN SEA BASS FILLET SKIN ON FROZEN	
					FROZEN SEA BASS WHOLE ROUND	
					FROZEN TUNA	

Cochin Sea & Air Port	ICA20180700023848	6875405	ERIKCI TARIM VE ORMAN URUNLERI NAK TIC LTD STI	Turkey	FRESH APPLE	In each layer of the cartons 30-40 percent of apple were found rotten. Randomly, opened multiple cartons from each container for further verification and same were found with rotten apples. As per clause 2.3.6 of FSS (prohibition and restrictions on sales) Regulations, 2011, fresh fruits and vegetables shall be free from rotting.
Cochin Sea & Air Port	ICA20180700026173	6953828	FRUIT LINK	Egypt	FRESH VALENCIA ORANGE	All opened boxes were fungal/mold infested and rotting. As per clause 2.3.6 of FSS (prohibition and restrictions on sales) Regulations, 2011, fresh fruits and vegetables shall be free from rotting.
Cochin Sea & Air Port	ICA20180700026176	7166060	CARL KUHNE (GMBH AND CO KG)	Germany	DRESSING WITH GARDEN HERBS	Label on the package of the product is not having nutritional information in English or Hindi in Devnagri script as required under 2.2.1:2 and 2.2.2:3 of FSS (packaging and labelling) Regulations, 2011. Label is not meeting minimum labelling requirements for pre-packaged food.
Delhi	ICA20180700027212	7314950	AMBE PHYTOEXTRA CTS PVT.LTD	Germany	SESAMIN 70% EXTRACT BATCH NO. SSM/171218	The product Sesamin 70 % Extract is not allowed as per Food safety and Standards (Health Supplements, Nutraceuticals, and Food for special Dietary use, Food for Special Medical Purpose, Functional Food and Novel Food), Regulations, 2017. This contravenes the above stated regulation and Section 25, 26 (1) of FSS Act, 2006.
Delhi	ICA20180700028056	7158705	LAVANAYA INTERNATION AL FZ-LLC	United Kingdom	JOKER CLONE ABV 5.0%	Batch/Lot no./Code number, Date of Manufacturing and Best Before date were not mentioned on the original label of product which contravenes the Regulation no. 2.2.2 (8), 2.2.2 (9) and 2.2.2 (10) respectively of FSS (Packaging and Labeling) Regulation, 2011 and Section 25, 26 (1) of FSS Act, 2006.
					SNAKEBITE ABV 5.0%	
					WHEAT BEER ABV 4.5%	
Delhi Mumbai- JNPT Nhava Sheva	ICA20180700023599	7017852	BEIJING OUTSELL HEALTH PRODUCT	China	INSTANT TEA BAGS EXTRACT OF CONCENTRAT ED TEA LEAF AND TEATEA MATE PRODUCTS	The product "Instant Tea Bags Extract of Concentrated tea leaf and mate product" contains non-specified food ingredients. (i.e Honey suckle flower, lotus leaf, five leaf gynostemma, hawthorn fruit and senna leaf). Hence, consignment does comply with Food Safety and Standards (Health Supplements, Nutraceuticals, Food for Special Dietary Use, Food for Special Medical Purpose, Functional Food and Novel Food) Regulations, 2016.
Mumbai- JNPT Nhava Sheva	ICA20180700026590	7251032	MUSCLE FUSION FZE	United Arab Emirates	GAT NITRAFLEX 300 GRAMS BLACK CHERRY	Non specified ingredients are mentioned on the label, namely Pterostilbene, Raulwolfia canescenes (Extract), calcium fructopyranose borate (CFB). Hence, consignment does comply with Food Safety and Standards (Health Supplements, Nutraceuticals, Food for Special Dietary Use, Food for Special Medical Purpose, Functional Food and Novel Food) Regulations, 2016.